

**IN THE HIGH COURT OF JAMMU AND KASHMIR
AT SRINAGAR**

(THROUGH VIRTUAL MODE)

**CM No. 2055/2020
In CMAM No. 16/2017**

Bajaj Allianz Insu.

...Petitioner(s)

Through: Mr Imtiyaz Ahmad, Advocate.

Vs.

Ghulam Qadir Lone & Ors.

...Respondent(s)

Through: Mr B.A. Tak, Advocate.

CORAM: **Hon'ble Mr. Justice Sanjay Dhar, Judge**
*(Through Video Conferencing from Jammu wing of the
High Court)*

(ORDER)
19.06.2020

Instant application seeking withdrawal of the appeal (CMAM No. 16/2017), for the reasons mentioned therein, is allowed and the appeal (CMAM No. 16/2017) is *dismissed* as withdrawn. Interim direction, if any, shall stand vacated.

(Sanjay Dhar)
Judge

Srinagar
19.06.2020
"Bhat Altaf, PS"